THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 10

CP (IB) No. 108/Chd/Hry/2022

Under Section 9, IBC 2016

In the matter of:-

Winsome Textile Industries Ltd ...Petitioner/Operational Creditor

Vs.

Orient Craft Ltd. ...Respondent/Corporate debtor

Present: Mr. Rohit Suri and Mr. Karthik, Advocates for the petitioner-Operational Creditor.
Mr. Raghav Kakkar, Advocate for the respondent-Corporate debtor.

Heard the arguments advanced by the counsel for the parties. The counsels may submit the written arguments along with legal decisions which they have relied upon within a week days. Order in this matter is reserved.

Sd/- Sd/-

(Umesh Kumar Shukla)
Member (Technical)

(Dr. P.S.N. Prasad)
Member (Judicial)

August 30, 2023
Priyanka